870

and

and

(iii) Pilot, depot, junction directionwise capacities other operational restrictions

Written Answers

- and limitations imposed the Railways for the day of allotment.
- (iv) Overall wagon availability.

STATEMENT

Estimated daily average wagon allotments for Collieries

Year				State collieries	Private collieries
1954			•	344	3604
1955 1956 1957	:	:	•	328 340 394	3717 39 1 2 4176

N.B.—Financial year-wise figures are not available.

DEMAND FOR SECOND INSTALMENT INTERIM RELIEF FROM PAY COMMISSION BY THE CENTRAL GOVERNMENT EMPLO-YEES

- *164. SHRI M. BASAVAPUNNAIAH: Will the Minister of Finance be pleased to state:
- (a) whether Government have received copies of the resolutions passed by the National Executive of the Confederation of the Central Government Employees' Union demanding "second instalment of interim relief" from the Pay Commission:
- (b) if so, what are their demands; and
- (c) whether Government have considered them?

DEPUTY THE MINISTER OF FINANCE (Shrimati TARKESHWARI SINHA): (a) No, Sir.

(b) and (c). Do not arise.

WITHDRAWAL OF RECOGNITION FROM AIDED SCHOOLS IN DELHI

*177. SHRI M. BASAVAPUNNAIAH: Will the Minister of Education pleased to state:

- (a) whether Government have recently withdrawn recognition from eight Government-aided schools in Delhi:
- (b) if so, what are the reasons therefor:
- (c) whether the teachers of those schools have been paid their salaries by the managements:
- (d) if not, what steps Government have taken to ensure that the teachers are paid their salaries;
- the convention (e) whether teachers of aided schools have urged Government to take over such schools; and
- (f) if so, whether the demand has been considered by Government?

THE MINISTER OF EDUCATION (Dr. K. L. Shrimali): (a) to (f). A statement is laid on the Table of the House.

STATEMENT

(a) and (b): The Director Education, Delhi has withdrawn recognition of the following 8 Primary and Middle Schools from the 1st 1958 for the reasons stated against each:-

Name of the School Reasons for withdrawal of recognition.

- Primary (a) Did not comply 1. S. D. School, Subziwith the departmental orders re-garding the remandi. instatement of two teachers who were wrongfully dismissed. (b) Charging unau
 - thorised collections from students.
- (a) Did not create 2. Gurukul Gujranthe required Reserve Fund. wala Primary School, Malviya Nagar.
 - (b) Did not pay the staff regularly.